THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SHRIMATI PANABAKA LAKSHMI): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

I (a) Annual Report and Accounts of the National Institute of Homoeopathy, Kolkata for the year 2001-2002, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-76/04]

II (a) Annual Report and Accounts of the Central Council of Indian Medicine, New Delhi, for the year 2002-2003, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Council.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-77/104]

III (a) Annual Report and Accounts of the Institue of Post-Graduate Teaching and Research in Ayurved, Gujarat Ayurved University, Jamnagar, for the year 2002-2003, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above University.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-78/04]

I. Report and Accounts (2002-03) of the Fertilizers and Chemicals Travancore Limited, Kochi and related papers.

il. Report and Accounts (2002-03) of the Institute of Pesticide Formulation Technology, Gurgaon and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI K. REHMAN KHAN): Sir, I lay on the Table:

I. (1) A copy each (in English and Hindi) of the following papers, under sub-section (1) of section 619A of the Companies Act, 1956.

(a) Annual Report and Accounts of the Fertilizers and Chemicals Travancore Limited, Kochi, for the year 2002-2003, together with the Auditor's Report on the Accounts and the comments of the Comptroller and Auditor General of India thereon.

RAJYA SABHA

(b) Review by Government on the working of the above Company.

(2) Statement (in English and Hindi) giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. LT-68/04]

II. A copy each (in English and Hindi) of the following papers:-

(a) Twelfth Annual Report and Accounts of the Institute of Pesticide Formulation Technology, Gurgaon, for the year 2002-2003, together with the Auditor's Report on the Accounts.

(b) Review by Government on the working of the above Institute.

(c) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. 69/04]

I. Notification of the Ministry of Agriculture.

II. Report and Accounts (2002-03) of the Coconut Development Board, Kochi and related papers.

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI KANLILAL BHURIA): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:

I. A copy (in English and Hindi) of the Ministry of Agriculture, (Department of Agriculture & Co-operative) Notification G.S.R. 226(E) dated the 28th March, 2004 specifying the Fertilizer (Control) Order, 1985 as special order for the purposes of summary trial, under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-54/047]

II. A Copy each (in English and Hindi) of the following papers:-

(a) Annual Report of the Coconut Development Board, Kochi, for the year 2002-2003, under sub-section (4) of section 17 of the Coconut Development Act, 1979.

(b) Annual Accounts of the Coconut Development Board, Kochi, for the year 2002-2003, and the Audit Report thereon, under subsection (4) of section 15 of the Coconut Development Act, 1979.

(c) Review by Government on the working of the above Board.